

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
LOK SABHA
UNSTARRED QUESTION NO.1929
TO BE ANSWERED ON 07.03.2018

EIA OF PROPOSED NUCLEAR POWER PROJECTS

1929. SHRI JAGDAMBIKA PAL:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Environmental Impact Assessment (EIA) of the proposed nuclear power projects has been made by the Government;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the environmental clearance has been obtained for these power projects; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (Dr. JITENDRA SINGH) :

(a)&(b) All nuclear power projects are set up only after obtaining prior environmental clearance, obtained through due process of Environmental Impact Assessment (EIA), Public Hearing and appraisal by the Ministry of Environment, Forests & Climate Change (MoEF&CC).

(c)&(d) The projects presently under construction have environmental clearance. In respect of projects proposed to be set up, Environmental Clearance has been obtained for the following projects:

Project	Location	Capacity (MW)
KKNPP 5&6	Kudankulam, Tamil Nadu	2X1000
GHAVP 1 to 4	Gorakhpur, Haryana	4X700
JNPP 1 to 6	Jaitapur, Maharashtra	6X1650

The process of obtaining Environmental Clearance is in progress at various stages in respect of the following:

Project	Location	Capacity (MW)
Chutka 1&2	Chutka, Madhya Pradesh	2X700
Mahi Banswara 1 to 4	Mahi Banswara, Rajasthan	4X700
Kaiga 5&6	Kaiga, Karnataka	2X700
Kovvada 1 to 6	Kovvada, Andhra Pradesh	6X1208
Chhaya Mithi Viridi 1 to 6	Chhaya Mithi Viridi, Gujarat	6X1000*

**Nominal Capacity*
